

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A No. 238 of 2015 in  
DFR No. 1085 of 2015**

**Dated: 6<sup>th</sup> November, 2015**

**In the matter of :**

**M/s Vedanta Ltd.**

**.... Appellant (s)**

**Versus**

**Odisha Electricity Regulatory Commission**

**... Respondent (s)**

**ORDER**

The Bench has not assembled.

As agreed by the parties, list the matter on **30.11.2015.**

COURT MASTER